ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

I.A.No.07/2017 In C.P. No. 01/241(1)/242(4)/243(1)(B)/GB/2016

Shanta Prasad Chakravarty & Ors.

... Petitioners

-Versus-

M/S Bochapathar Tea Estate Pvt. Ltd. & Ors. ... Respondents

Present: Hon'ble Mr.Justice P K Saikia, Member(J)

Date of Order: 17th May 2017.

Name of the Company		M/S Bochapathar Tea Estate Pvt. Ltd. & Others		
Under Section		241(1)/242(4)/243(1)(b)		
Sl. No.	Name & Design Authorized Represe CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

I.A.No.07/2017

Heard Mr S. Binai, FCA, assisted by Mr A. Baruah, learned Advocate appearing on behalf of applicants/respondent Nos.5 & 6. Also heard Mr A.K. Roy, FCS for the petitioners.

- 2. However, hearing could not be concluded today because of paucity of time.
- 3. In view of the above, list this matter on 15.06.2017 for further hearing along with connected proceeding.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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